Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.243 of 2013

Dated: 25th October, 2013

Present : **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

LMJ Energy Infralogistic Ltd. **…. Appellant (s)**

Versus

Petroleum & Natural Gas Regulatory Board **… Respondent (s)**

Counsel for the Appellant (s): Mr. Abhas Kumar, Adv.
Mr. Jayant Mehta, Adv.
Ms. Ankita Amrapali, Adv.

Counsel for the Respondent(s): Ms. Harsha Peechana, Adv.
Ms. Soumi Guha, Adv,
Mr. Sahil Tagotra, Adv.

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ORDER

We have heard the learned counsel appearing for the Appellant. For reply submission by the counsel for the Board, post the matter on ***31.10.2013.***

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/rt